

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.145 of 2013

Dated : 8th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Global Energy Pvt. Ltd. ... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Rajiv Yadav
Mr. Suraj Das Guru

ORDER

Admit. Issue notice to the Respondents returnable on 06.08.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **06.08.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg